

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 821 of 2003

Jabalpur, this the 5th day of December, 2003.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. G. Shanthappa, Judicial Member

Pratiksha Yadav W/o Dinesh Yadav,
aged about 47 years, H.No. 134
Chhete Omti, Oriya Muhalla,
Jabalpur, M.P.

APPLICANT

(By Advocate - Shri M.R. Chandra)

VERSUS

1. The Union of India Through,
Chairman Ordnance Factory Board,
10 A Auckland Road, Calcutta - 1.
2. The General Manager, Vehicle Factory,
Jabalpur, P.C. No. 482 009

RESPONDENTS

ORDER (ORAL)

By M.P. Singh, Vice Chairman -

The applicant, by filing this OA, has sought a direction to the respondents to provide appointment to her elder son Nilesh Kumar Yadav in any Group-D category.

2. The facts of the case in brief are that the applicant is wife of late Shri Dinesh Yadav, who was working as Master Craftsman in Vehicle Factory Jabalpur and died in harness on 5.1.02. The applicant, who is widow of the deceased Government Servant, has submitted an application to the respondents for engagement of her elder son Mr. Nilesh Yadav on 6.2.2002 (Annexure-A-4). The respondents have, however, rejected the request of the applicant vide impugned order dated 5.5.2003 (Annexure-A-1). In the meantime applicant has also submitted a representation dated 6.10.02 to the respondents, but no reply has been given by the respondents to the said representation. She has submitted that her husband was a patient of cancer on account of which a huge amount has been incurred and the family is not able to manage even the meals for two times. Hence this OA.

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3. Heard the learned counsel for the applicant.
4. Keeping in view the facts and circumstances of the case we deem it appropriate to dispose of this OA at the admission stage itself by directing the respondents to consider the representation of the applicant dated 6.10.2002 and also consider the OA as part of his representation and pass a speaking and reasoned order within a period of 3 months from the receipt of a copy of this order. The OA is disposed of with above direction.
- No costs.

G. Shanthappa
(G. Shanthappa)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

SKM

मुख्यमंत्री का द्वारा दिया गया नियमित विवरण
क्रमांक सं. १०/२००२
प्राप्ति क्रमांक सं. १०/२००२
(१) दर्शक
(२) दर्शक
(३) दर्शक
(४) दर्शक
रेस. नं. १०/२००२-१ & २ - विवरण
श्री M.R. Chandra Adi, IAS
दिनांक १८/१२/०३
उप अधिकारी

Recd
11.12.03